

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
STARRED QUESTION NO. 210
ANSWERED ON 08/08/2023

TARGETS FOR ROOFTOP SOLAR PROGRAMME

*210. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) Whether it is a fact that Government has extended the target for 40-gigawatt rooftop solar capacity addition till March 2026;
- (b) If so, the State-wise details of its current achievements and reasons for failure to meet its initial targets;
- (c) Whether this had hindered Government's target for 175 GW of renewable energy capacity by the year 2022;
- (d) If so, the steps taken by Government to meet both the targets;
- (e) Whether Government has taken adequate measures to raise awareness about the scheme at grassroot level, if so, the details thereof; and
- (f) If not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) to (f) A statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (f) of Rajya Sabha Starred Question No. 210 to be answered on 08.08.2023 regarding “Targets for rooftop solar programme”

(a) The Ministry of New and Renewable Energy (MNRE) launched Rooftop Solar Programme Phase-II on 8.3.2019 with an objective to achieve 40 GW of rooftop solar (RTS) capacity in the country by 2022. The Programme envisages installation of 4,000 MW of RTS capacity in the residential sector by providing Central Financial Assistance (CFA) and incentives for DISCOMs for achievement of additional RTS capacity in a year over and above the installed capacity of the previous year. The Programme has been extended till 31.3.2026 without change in the financial outlay initially approved for the Programme.

(b) State-wise details of current achievements is attached as **Annexure**.

The reasons for shortfall in achievement from expected deployment of rooftop solar include disruption caused due to Covid-19 pandemic, delays in State Tenders and Vendor Empanelment processes, involvement of multiple stakeholders viz. SNAs, DISCOMs, PSUs, etc, delay in Net-Metering/High Cost of Net-Metering etc.

(c) & (d) The total RE capacity installed by June 2023 stands at 176.49 GW.

The Government has taken several measures to promote renewable energy in the country, including, inter-alia, the following:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.

Several steps taken by the MNRE to promote rooftop solar inter-alia include:

- Launch of National Portal where residential consumers from any part of the country can apply for installation of rooftop solar and get subsidy directly into his bank account under the Programme.
- Development of online portals at DISCOM level and aggregation of demand relating to RTS projects.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or upto the electrical sanctioned load, whichever is lower.
- Facilitation of concessional loans from multilateral agencies such as the World Bank.
- Renewable energy included under priority sector lending guidelines of RBI.
- Quality standards for deployment of solar photovoltaic system/ devises notified.
- Information and public awareness activities through various mediums.

(e) & (f) Ministry has engaged CPSUs under Ministry of Power and MNRE to undertake extensive awareness campaign all over the country. These CPSUs have been allocated different States/ UTs wherein they have to carry out awareness activities including installation of hoardings, posters, distribution of leaflets, brochures, arranging street plays (Nukkad natak), radio jingles, short videos in electronic media and also awareness through social media. Further, several States/UTs are also undertaking extensive IEC campaigns for promotion of rooftop solar in their areas.

Annexure

Annexure-I referred to in part (b) of Rajya Sabha Starred Question No. 210 for 08.08.2023 regarding “Targets for rooftop solar programme”

Grid Connected rooftop Solar programme phase II as on 30.06.2023			
S.N.	State/UT	Capacity installed under CFA under Phase-II (MW)	Cumulative capacity installed as on last day of previous month with or without CFA (MW)
1	Andaman & Nicobar	0	4.195
2	Andhra Pradesh	3.327	176.913
3	Arunachal Pradesh	0	0.22
4	Assam	0.196	41.247
5	Bihar	2.373	40.851
6	Chandigarh	24.294	56.441
7	Chhattisgarh	2.187	59.382
8	DNH&DD	0	0.39
9	Goa	0.1	32.67
10	Gujarat	1,655.29	2,743.11
11	Haryana	31.142	433.55
12	Himachal Pradesh	2.586	37.864
13	J&K	1.832	26.1
14	Jharkhand	0.416	51.187
15	Karnataka	0.152	402.948
16	Kerala	129.351	481.035
17	Ladakh	0	0
18	Lakshadweep	0	0
19	Madhya Pradesh	26.876	275.532
20	Maharashtra	20.168	1622.245
21	Manipur	0.178	4.95
22	Meghalaya	0	0.214
23	Mizoram	0.353	1.682
24	Nagaland	0.002	0.1
25	NCT of Delhi	3.363	217.314
26	Odisha	0.1955	27.12062
27	Puduchery	0.006	42.284
28	Punjab	18.919	277.975
29	Rajasthan	41.106	977.919
30	Sikkim	0	2.673
31	Tamil nadu	5.122	440.037
32	Telangana	37.91	326.012
33	Tripura	0	4.781
34	Uttarakhand	13.705	65.588
35	Uttar pradesh	24.56889	167.55487
36	West bengal	0	67.13
Total	36 STATES/UTs	2,045.72	9,109.21